GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3113

TO BE ANSWERED ON THE 8^{TH} AUGUST, 2023

RATIO OF ORGANIC AGRI PRODUCES

3113. SHRI JAYANT SINHA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the ratio of organic agricultural produce to total agricultural produce and the year-wise growth, State-wise;
- (b) the total area under the organic certification process (registered under the National Programme for Organic Production) since 2017, State-wise;
- (c) the details and achievements of the schemes and policies to promote organic farming; and
- (d) the details of steps taken by the Government to ensure quality control of organic produce?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): During 2022-23 the total organic agricultural production under the National Programme for Organic Production (NPOP) was 29.53 lakh tonnes against the total agricultural production of 12167.28 lakh tonnes (Foodgrains, Horticulture produce, Oilseeds and sugarcane).

The State-wise and Year-wise organic agricultural production in the country during the year 2020-21 to 2022-23 is given at **Annexure-I**

- (b): State-wise details of the total area under organic Certification process (registered under the National Programme for Organic Production) since 2017 are given at **Annexure-II**.
- (c): Government has been promoting organic farming on priority in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management Training and Capacity Building are integral part of the scheme. PKVY is being implemented in all the States other-than North Eastern States, across the country whereas MOVCDNER scheme is being implemented exclusively in the NE States.

Under PKVY, assistance of Rs. 50,000 per ha for a period of three years is provided for promotion of organic farming to cover different components like Training & Capacity Building, Data Management, PGS Certification, value addition, marketing and publicity. Out of this, the assistance of Rs. 31,000 per ha for a period of three years is provided to farmers through DBT for on- farm /off –farm organic inputs. Whereas under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Out of this, assistance @ Rs. 32500/ ha for 3 years is provided to farmers for off -farm /on – farm organic inputs under the scheme including Rs. 15,000 as DBT to the farmers and Rs. 17,500 for the planting material to be given to the farmers by State Lead Agency (SLA) in kind.

Under PKVY scheme 16.19 lakh farmers have been benefitted and 11.86 lakh ha area has been brought under organic farming while under MOVCDNER scheme 1.89 lakh farmers have been benefitted and 1.73 lakh ha area has been brought under organic farming.

- (d): Two types of organic certifications systems have been developed to ensure quality control of organic produce.
 - I. Third Party Certification by Accredited Certification Agency under National Programme for Organic Production (NPOP) under Ministry of Commerce and Industry for development of export market.
 - II. Participatory Guarantee System (PGS-India) under Ministry of Agriculture and farmers Welfare for meeting the demand of domestic market.

NPOP was launched during 2001 by the Government of India under Ministry of Commerce and Industry. The NPOP not only provides the institutional framework for accreditation of certification agencies and operationalization of certification programme through its accredited Certification Bodies (CBs) but also ensures that the system effectively works and is monitored on regular basis. NPOP is third party certification programme where the production and handling of activities at all stages such as production, processing, trading and export requirements for organic products is covered.

Under PGS-India programme, Government is implementing Participatory Guarantee System of India (PGS-India) as a quality assurance initiative for certification of organic produce that is locally relevant, emphasizing the participation of stakeholders, including producers / farmers and consumers and operate outside the frame of third-party certification. In the operation of PGS-India, stakeholders (including farmers/ producers) are involved in decision making and essential decisions about the operation of the PGS-India certification itself by assessing, inspecting and verifying the production practices of each other and collectively declare produce as organic.

To ensure quality control of organic produce under PGS- India programme, traceability of certified organic products through online verification of Local group, Certificate number or Transaction certificate number on the web-portal and residue analysis and soil testing have been included.

For ensuring quality of organic food, manufacture, sale and marketing of organic food are regulated under Food Safety and Standards Act 2006. Under the regulation any person, manufacturing, processing, selling or offer for selling any types of organic food then it is mandatory to obtain FSSAI licence for organic food. Licence of organic food is granted only to those products that are certified either under NPOP of PGS-India programme. Food Safety Regulation has made it mandatory for organic products to be certified under NPOP or PGS for being sold in the domestic market under Jaivik Bharat logo.

Annexure-I The State-wise and Year-wise organic agricultural production during the year 2020-21 to 2022-23

(In MT)

S.NO.	State Name	2020-21	2021-22	2022-23	
1	Madhya Pradesh	1392095.93	1,410,894.49	825,626.41	
2	Maharashtra	775774.99	691,419.72	790,327.30	
3	Rajasthan	256386.15	346,961.32	322,972.95	
4	Karnataka	355718.73	150,653.05	237,091.43	
5	Uttar Pradesh	183409.04	131812.92	217,519.51	
6	Gujarat	117805.73	258674.03	139,728.68	
7	Odisha	131852.01	183604.02	130,077.00	
8	Jammu & Kashmir	41043.93	38640.64	50,230.38	
9	Uttarakhand	46645.41	31719.74	43,954.51	
10	Kerala	27850.11	31965.48	42,734.25	
11	Tamil Nadu	24068.86	31464.86	25,073.04	
12	Andhra Pradesh	20145.27	19659.26	24,190.25	
13	Bihar	12.59	12.11	19,853.89	
14	Chhattisgarh	20630.65	22359.32	17,703.47	
15	West Bengal	17434.79	17497.89	15,409.18	
16	Assam	17839.16	15897.00	14,497.86	
17	Meghalaya	21753.32	10192.01	9,919.69	
18	Himachal Pradesh	6368.45	3486.48	6,978.06	
19	Punjab	264.63	443.35	6,423.70	
20	Jharkhand	0	0	4,363.09	
21	Haryana	5439.00	4547.48	2,679.58	
22	Goa	3115.44	2662.15	2,558.66	
23	Telangana	2509.68	3871.64	1,270.69	
24	Arunachal Pradesh	1.09	81.55	793.00	
25	Tripura	348.53	339.83	548.81	
26	Mizoram	0	0	334.00	
27	Sikkim	447.27	20.17	51.90	
28	Manipur	27.74	121.67	11.00	
29	Pondicherry	0	0	4.00	
30	Nagaland	3.50	1192.87	0	
Total		3468991.98	3410195.02	2952926.29	

Source: APEDA

Annexure- II

State-wise details of the total area under organic Certification process (registered under the National Programme for Organic Production) since 2017

Area in ha

SI.	State Name	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
No.							
1	Andaman & Nicobar Islands	0.00	7484.00	7484.00	0.00	0.00	0.00
2	Andhra Pradesh	29748.65	32510.72	37202.87	36801.36	47922.42	62916.02
3	Arunachal Pradesh	6179.69	9246.94	10657.66	13114.12	12636.64	12882.68
4	Assam	28011.81	28174.67	26693.67	18470.84	18102.94	23067.42
5	Bihar	17.80	3519.51	22712.55	29902.54	30941.01	32747.58
7	Chhattisgarh	20530.75	21225.71	22437.80	23209.52	18856.46	16899.86
10	Goa	11900.18	13308.82	12436.48	12632.32	12669.88	12396.41
11	Gujarat	81268.94	93841.28	95207.58	147866.41	602248.50	935931.00
12	Haryana	6872.14	5978.48	6155.74	4903.06	3198.95	2894.76
13	Himachal Pradesh	14153.47	13065.03	12053.88	11854.00	11160.55	11065.10
14	Jammu & Kashmir	22870.34	25002.89	30275.95	30619.82	30675.58	32604.50
15	Jharkhand	17387.93	24316.87	25854.18	53261.70	58870.14	54119.87
16	Karnataka	86945.98	83098.78	81065.23	95050.08	96188.88	82015.56
17	Kerala	31660.14	38404.24	41780.49	45070.38	43676.54	44114.45
18	Ladakh	0.00	0.00	64.22	817.85	817.85	121.42
19	Lakshadweep	895.51	895.51	895.51	895.51	895.51	0.00
20	Madhya Pradesh	613395.46	674051.85	892896.41	1020017.98	1504950.14	1517377.11
21	Maharashtra	235690.55	250934.33	282496.32	371722.62	1133570.30	1284314.15
22	Manipur	5397.90	5460.82	12990.07	12724.92	14628.42	10685.50
23	Meghalaya	40335.66	48409.74	45382.40	38376.39	27508.74	24009.04
24	Mizoram	998.95	7039.89	10029.89	13038.89	19038.89	20060.94
25	Nagaland	8839.86	8268.56	14254.97	14790.38	14269.27	12553.17
26	New Delhi	9.23	0.72	0.72	5.17	12.95	17.39
27	Odisha	105616.24	95739.70	88177.61	92694.81	180422.29	195079.48
28	Pondicherry	2.84	2.84	23.65	23.65	21.51	21.51
29	Punjab	1384.77	8908.59	9021.95	2021.50	7564.60	9892.65
30	Rajasthan	208571.13	223991.47	287578.49	298686.29	488904.77	580679.79
31	Sikkim	76076.18	75798.92	75717.65	75729.66	75475.28	75475.28
32	Tamil Nadu	17247.28	22459.55	26005.73	31629.06	52305.73	58566.70
33	Telangana	8919.82	8759.52	8742.28	6865.56	39200.47	84474.22
34	Tripura	2251.19	2534.52	3539.18	6521.31	12081.63	19614.44
35	Uttar Pradesh	55197.53	62838.14	60948.18	67442.61	70946.65	68007.05
36	Uttarakhand	42304.66	36658.55	42047.02	74826.40	89670.88	98393.73
37	West Bengal	5811.48	6289.65	6392.05	6302.61	7280.37	8794.24
	Total	1786494.06	1938220.79	2299222.37	2657889.33	4726714.74	5391792.97

Source: APEDA
